NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 15/12	TP 33/16	Hearing	397/398	Ramesh Santhanam & 2 Ors. Vs Ronald Vuillemin & 3 Ors.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
ľ	ALASH RBANTIA	RESPONDENT	Akash
	9742132241 FOR ABHIJIT ATUR		

Petitioner is called absent. No representation for petitioner. Counsel for R-1 to R-4 is present.

List it for final hearing on 24.11.2017. No adjournment will be granted.

MEMBER (J)

MEMBER (T)